

(a) whether Government have instructed all Ministries/Departments to make use of Maruti Vans in place of Ambassador Cars to save petrol;

(b) if so, whether the instructions are being strictly followed by all the Ministries/Departments; and

(c) if not, the steps being taken to ensure their compliance?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Instructions were issued in 1985 to all Central Government Departments that in addition to Ambassador/Fiat cars, they could also purchase Maruti cars for use as staff cars. Subsequently, purchase of Maruti vans and Gypsies was also allowed. These instructions have recently been reiterated, keeping in view the need to economise on consumption of fuel.

Banning Use of Government Vehicles on Sundays

889. SHRI M.V. CHANDRA SHEKARA MURTHY:
SHRI V. SREENIVASA PRASAD:
DR. C. SILVERA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have a proposal to ban use of Government vehicles on Sundays with a view to curbing petrol consumption;

(b) if so, the details of instructions issued in this regard;

(c) whether instructions have also been issued to State Governments to follow the guidelines in this regard;

(d) if so, by when the instructions would be implemented; and

(e) the measures proposed to be taken to watch implementation of the decision?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) to (e). Do not arise.

Demand for Continuation of Mahabharat for Showing Swargarohan of Pandavas

890. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a demand by several organisations and by the people in general for the continuation of 'Mahabharat' on the pattern of 'Uttar Ramayan' to show "Swargarohan" of Pandavas;

(b) whether the producers of Mahabharat have come forward to produce such a T.V. serial episodes depicting 'Swargarohan'; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA): (a) No, Sir.

(b) No such proposal appears to have been received.

(c) Does not arise.

Export Obligation of Companies

891. SHRIMATI SUBHASHINI ALI: Will the Minister of COMMERCE be pleased to state: